

12.10 hrs.

PAPERS LAID ON THE TABLE

Notifications under Industries (Development and Regulation) Act, 1951.

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : On behalf of Shri S.M. Krishna, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

(i) S.O.234 (E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Alok Udyog Vanaspati and Plywood Limited, Calcutta, beyond five years.

(ii) S.O. 271 (E) published in Gazette of India dated the 31st March, 1983 regarding extension of period of take over of management of Messrs Indian Rubber Manufacturers Limited, Calcutta, beyond five years.

(iii) S.O. 289 (E) published in Gazette of India dated the 12th April, 1983 regarding extension of period of take over of management of Messrs Inchek Tyres Limited, Calcutta, beyond five years.

(2) A copy of Notification No. S.O. 282(E) (Hindi and English versions) published in Gazette of India dated the 8th April, 1983 regarding extension of period of take over of management of Messrs Motor and Machinery Manufacturers Limited, Calcutta, beyond five years, under sub-section (2) of section 18AA of the Industries (Development and Regulations) Act, 1951. [Placed in Library. See No. LT-6548/83].

Reviews on and Annual Reports of Saha Institute of Nuclear Physics, Calcutta for 1981 and Tata Memorial Centre, Bombay for 1981-82 and Statements for delay.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (1) above. [Placed in Library. See No. LT. 6549/83].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English version^s) regarding (a) Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (2) above. [Placed in Library. See No. LT-6550/83].

Notifications under All India Services Act, 1951, Report of Commission of Inquiry to enquire into the death of Jathedar Santosh Singh and one other person and Memorandum of Action taken.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section (3) of the All India Services Act, 1951 :—

(i) The All India Services (Leave) Amendment Rules, 1983 published in Notification No. G.S.R. 338 in Gazette of India dated the 30th April, 1983.

(ii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1983 published in Notification No. G.S.R. 344(E) in Gazette of India dated the 20th April, 1983.

(iii) The Indian Police Service (Pay) Amendment Rules, 1983 published in Notification No. G.S.R. 345(E) in Gazette of India dated the 20th April, 1983.

(iv) The Indian Police Service (Pay) Second Amendment Rules, 1983 published in Notification No. G.S.R. 346(E) in Gazette of India dated the 20th April, 1983. [Placed in Library. See No. LT-6551/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section (3) of the Commissions of Inquiry Act, 1952 :

(i) Report of the Commission of Inquiry set up to enquire into the circumstances leading to the death of Jathedar Santokh Singh and one other person.

(ii) Memorandum of Action taken on the findings of the above Report. [Placed in Library. See No. LT-6552/83].

**Notifications under Customs Act, 1962
and Central Excise Rules, 1944.**

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI JANAR-
DHANA POOJARY) : I beg to lay on the
Table :—

(1) A copy each of the following Notifi-

cations (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 350(E) published in Gazette of India dated the 22nd April, 1983 together with an explanatory memorandum rescinding Notification No. 160-Customs dated the 20th July, 1977.

(ii) G.S.R. 351(E) published in Gazette of India dated the 23rd April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 77 Customs dated the 17th April, 1980 so as to include the places bearing survey numbers 296, 297, 299 and 301 within the jurisdiction of Kandla Free Trade Zone for the purposes of exemption of customs duty. [Placed in Library. See No. LT-6553/83].

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

(i) G.S.R. 352(E) to 354(E) published in Gazette of India dated the 27th April, 1983 together with an explanatory memorandum regarding Excise duty concessions to new and expansion project of sugar factories.

(ii) G.S.R. 357(E) to 359(E) published in Gazette of India dated the 27th April, 1983 together with an explanatory memorandum regarding Central Excise Duty Changes and Exemptions announced by the Finance Minister in Lok Sabha on the 27th April, 1983 while moving the Finance Bill, 1983 for consideration. [Placed in Library. See No. LT-6554/83].

**Wild Life (Protection) Licensing (Addi-
tional Matter for Consideration)
Rules, 1983.**

THE DEPUTY MINISTER IN THE

DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINH) :

I beg to lay on the Table a copy of the Wild Life (Protection) Licensing (Additional Matter for Consideration) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 328(E) in Gazette of India dated the 13th April, 1983, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972. [Placed in Library. See No. LT-6555/83].

12.12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 26th April, 1983, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Mr. Stephen is here. He should say something. Mr. Stephen should defend himself. I have got some charges against him. . . . **

MR. SPEAKER : I have not allowed him.

12.13 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fifty-ninth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Fifty-ninth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

Reported Collection of a large sum of Money
by Messers Lohia Machines Ltd., Kanpur
as Advance for Booking of
Vespa-XE Scooters

श्री मनीराम बागड़ी (हिसार) : मैं अवि-
लम्बनीय लोक महत्व के निम्नलिखित विषय की
और उद्योग मंत्री का ध्यान दिलाता हूँ और प्रार्थना
करता हूँ कि इस बारे में एक वक्तव्य दें।

“मैसर्स लोहिया मशीनज लिमिटेड, कानपुर
द्वारा, वैस्पा-एक्स० ई० स्कूटरों की बुकिंग के लिए
पेशगी रकम के रूप में बड़ी भारी धन-राशि एकत्र
किए जाने, हालांकि उसकी फ़ैक्टरी अभी तैयार
भी नहीं हुई है तथा फर्म का लाइसेंस समाप्त
करने की मांग के समाचार की ओर”।

उद्योग मंत्री (श्री नारायण दत्त तिवारी) :
श्रीमान अध्यक्ष महोदय, मैसर्स लोहिया
मशीन्स लिमिटेड, कानपुर को अन्य के साथ-साथ
एक लाख रुपयों के निर्माण के लिए एक
औद्योगिक लाइसेंस जारी किया गया है। स्कूटरों
और मोपेडों का निर्माण करने के लिए उन्होंने
इटली की मैसर्स पियागिओ के साथ सहयोग किया
है।